NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/354/ (IB)/2017

NAME OF THE PETITIONER(S)

: OUANTUM COAL ENERGY PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HITESH KUMAR

Counsel for Respondent

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions in relation to the compliance to be made as per IB Code, 2016 and the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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